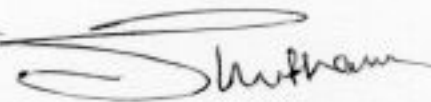


ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 09.07.2019

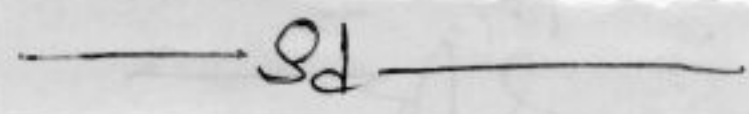
NAME OF THE COMPANY: Bank of Baroda V/s Rotomac Global Pvt. Ltd.

SECTION OF I & B CODE: 35(1)(n) R/w 60(5)(c)

| <u>Sl. NO.</u> | <u>Name</u> | <u>Designation</u> | <u>Representation</u> | <u>Signature</u> |
|----------------|-----------------|--------------------|-----------------------|---|
| 1. | SHUBHAM AGARWAL | Advocate | LIQUIDATOR |  |
| 2. | | | | |

CA NO. 232/2018 IN CP NO. (IB) 70/ALD/2018

Sh. Shubham Agarwal, Advocate for the liquidator is present.

List the matter on 21st August, 2019.**Dated: 09.07.2019****H.P. CHATURVEDI
MEMBER (J)**